

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.23 - IA/753(AHM)2024
In
CP(IB) 509 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

Orient Spa Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Pragati Tiwari, Advocate
For the Respondent :

ORDER

IA/753(AHM)2024

This is an application filed by the Liquidator for placing on record the 14th Progress Report. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/753(AHM)2024** stands disposed of.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)